

Ref No. IRDA/SUR/MISC/ORD/262/11/2017

4th December,2017

OFFICE ORDER

Re: Constitution of the committee with regard to grant of Charter status to IIISLA.

The Indian Institute of Insurance Surveyors and Loss Assessors (IIISLA) was formed as Sec.25 company in 2005 and promoted by Insurance Regulatory and Development Authority of India (IRDA) for the holistic development of the profession of Surveying and Loss Assessment. There is a request from IIISLA with regard to granting of chartered status to them.

There are various issues that need to be examined before considering the request of IIISLA for chartered status. The issues raised, deserve to be discussed and debated by a select group of insurers, surveyors and representatives from the regulator and government. Therefore, the IRDAI hereby constitutes a committee consisting of the following to deliberate and suggest suitable framework / recommendations after detailed examination of various issues related therewith.

- 1. Shri. P.J.Joseph, Member (NL), IRDAI Chairperson,
- 2. Smt. Bhumika Verma Joint Director, DFS, Ministry of Finance, Member
- 3. Shri. Suresh Mathur, ED (Surveyors), IRDAI, Member,
- 4. Shri. Sudeep Dutta, Chief Manager, Oriental Insurance, Member
- 5. Shri.R.Suresh, Principal Officer, Spl. Projects Cholamandalam MS Gen.Ins.Co.Ltd, Member
- 6. President, IIISLA, Member
- 7. Shri. Vikram Johar, Member
- 8. Smt. Nimisha Srivastava, DGM(Surveyor), IRDAI, Member-Convener.

The Committee may invite other persons to the meeting/s as special invitees if required. The committee shall meet as often as required and come up with the recommendations before 31st March, 2018.

(P.J.Joseph) Member (Non Life)

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